

**IN THE INCOME TAX APPELLATE TRIBUNAL  
(DELHI BENCH 'C' : NEW DELHI)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
and  
SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

**ITA No.617/Del./2021  
(ASSESSMENT YEAR : 2011-12)**

**ITA No.618/Del./ 2021  
(ASSESSMENT YEAR : 2012-13)**

**ITA No.619/Del./ 2021  
(ASSESSMENT YEAR : 2013-14)**

**ITA No.620/Del./ 2021  
(ASSESSMENT YEAR : 2014-15)**

Inderdeep Singh,  
18-A, Amaltas Avenue,  
Westend Green, Rajokari,  
New Delhi – 110 038.

vs. Pr.CIT, Delhi 15,  
New Delhi.

**(PAN : AAXPS6235L)**

**(APPELLANT)**

**(RESPONDENT)**

ASSESSEE BY : None  
REVENUE BY : Ms. Ranu Mukherjee, CIT DR

Date of Hearing : 07.09.2022  
Date of Order : 09.09.2022

**ORDER**

**PER SHAMIM YAHYA, ACCOUNTANT MEMBER :**

These are appeals by the assessee against the order of the Id. CIT  
(Appeals) for respective assessment years.

2. At the outset in this case, the assessee has moved request for withdrawal of the appeals by letters all dated 06.09.2022 in respective assessment years.

3. Ld. DR for the Revenue did not have any objection in this regard.

4. Hence, we permit withdrawal of all these appeals and accordingly, all the appeals are dismissed as withdrawn.

**Order pronounced in the open court on this 9<sup>th</sup> day of September, 2022.**

**Sd/-  
(ANUBHAV SHARMA)  
JUDICIAL MEMBER**

**sd/-  
(SHAMIM YAHYA)  
ACCOUNTANT MEMBER**

**Dated the 9<sup>th</sup> day of September, 2022  
TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(A)
- 5.CIT(ITAT), New Delhi.

**AR, ITAT  
NEW DELHI.**